POST OFFER ADVERTISEMENT FOR ATTENTION OF THE EQUITY SHAREHOLDERS OF

FRONTIER LEASING AND FINANCE LIMITED

('TARGET COMPANY')

Registered Office: Peninsula Technopark Tower-1, 7th Floor, Off Bandra-Kurla Complex, LBS Marg, Kurla (West), Mumbai - 400 070; Tel. No.: +91-22-33826222; Fax No.: +91-22-33826123; Email id: cs_legal@flflindia.com

Open Offer for acquisition of 63,700 fully paid-up equity shares from equity shareholders of Target Company by Mr. Anirudh Bhuwalka ('Acquirer')

This Post Offer Advertisement is being issued by Inga Capital Private Limited ('Manager to the Offer'), on behalf of Acquirer, pursuant to regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ('SEBI (SAST) Regulations, 2011'). The Detailed Public Statement ('DPS') with respect to the Offer was published in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) Mumbai edition on January 17, 2014.

Capitalized terms used, but not defined in this Post Offer Advertisement, shall have the same meaning assigned to them in the Public Announcement dated January 10, 2014, Detailed Public Statement published on January 17, 2014, Letter of Offer dated April 28, 2014 and Offer Opening Public Announcement published on May 7, 2014.

1. **Name of the Target Company** : Frontier Leasing and Finance Limited
2. **Name of the Acquirer** : Mr. Anirudh Bhuwalka
3. **Name of the Manager to the Offer** : Inga Capital Private Limited
4. **Name of the Registrar to the Offer** : Sharex Dynamic (India) Private Limited
5. **Offer Details** :
   a. **Date of Opening of the Offer** : May 8, 2014
   b. **Date of Closing of the Offer** : May 22, 2014
6. **Date of Payment of Consideration** : May 27, 2014
7. **Details of Acquisition:**

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
7.1	Offer Price	₹ 149/- per fully paid-up equity share		₹ 149/- per fully paid-up equity share	
7.2	Aggregate number of equity shares tendered	63,700		16,900	
7.3	Aggregate number of equity shares accepted	63,700		16,900	
7.4	Size of the Offer *(Number of equity shares multiplied by offer price per equity share)*	₹ 94,91,300/-		₹ 25,18,100/-	
7.5	Shareholding of the Acquirer before Public Announcement • Number • %	 NIL Not Applicable		 NIL Not Applicable	
7.6	Shares Acquired by way of Agreements* • Number • % of Fully Diluted Equity Share Capital	 NIL Not Applicable		 NIL Not Applicable	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	 63,700 26.00%		 16,900 6.90%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	 Nil Not Applicable Not Applicable		 Nil Not Applicable Not Applicable	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	 63,700 26.00%		 16,900 6.90%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	68,390	4,690	68,390	51,490
	• % of Fully Diluted Equity Share Capital	27.91%	1.91%	27.91%	21.01%

*Inimitable Capital Finance Private Limited ('ICFPL') is Promoter of the Target Company and holding 72.09% of fully paid-up equity share capital and voting capital of the Target Company. The Open Offer was made by the Acquirer pursuant to Share Purchase Agreement entered with existing shareholders of ICFPL and ICFPL for acquisition of 100% paid-up and voting capital of ICFPL. This has resulted in an indirect acquisition of equity shares, voting capital and control of the Target Company.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations as laid down under SEBI (SAST) Regulations, 2011.
9. This Post Offer Advertisement will also be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and at the registered office of the Target Company.

THIS POST OFFER ADVERTISEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

INGA

INGA CAPITAL PRIVATE LIMITED
A-404, Neelam Centre, 4th Floor,
Hind Cycle Road, Worli, Mumbai - 400 030;
Tel. No.: +91-22-2498 2919/2498 2937;
Fax No.: +91-22-2498 2956;
Email: flflopenoffer@ingacapital.com;
Contact Person: Mr. Mihir Pandhi/Mr. Sanchit Agarwal

Place : Mumbai
Date : June 2, 2014

PRESSMAN

Size: 12(w) X 25(h)